

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA - Nomination of (05) Judicial Officers in the cadre of District Judge and Chief Judicial Magistrate / Senior Civil Judge to participate in the conference of Judicial Officers across the country to mark the Diamond Jubilee, 75th year of establishment of Supreme Court of India, scheduled to be held on 02.03.2024 and 03.03.2024 at Kachchh, Gujarat - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. e-mail dated 21.02.2024 from the Registrar (Judges Admin and International Relation), Supreme Court of India, along with the letter of Hon'ble Dr. Justice D.Y.Chandrachud, Chief Justice of India.
 2. High Court's proceedings Roc.No.410/SO/2024, dated 24.02.2024 and 26.02.2024 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.804/2024 - B.SPL., DATED: 26.02.2024

The High Court is pleased to pass the following order:

The following Judicial Officers mentioned in Column No.2, vide High Court's proceedings 2nd read above, are nominated to participate in the conference of Judicial Officers across the country to mark the Diamond Jubilee, 75th year of establishment of Supreme Court of India, scheduled on 02.03.2024 and 03.03.2024 at Kachchh, Gujarat. The nominated officers to report at Judicial Academy, Ahmedabad on 29.02.2024.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI S.SASIDHAR REDDY, Principal District & Sessions Judge, Ranga Reddy District at L.B.Nagar	I Additional District and Sessions Judge - cum - Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar
2.	SRI D.RAMAKANTH, I Additional Metropolitan Sessions Judge, Hyderabad - cum - XV Additional Chief Judge, City Civil Court, Hyderabad	II Additional Metropolitan Sessions Judge - cum - XVI Additional Chief Judge, City Civil Court, Hyderabad.
3.	SMT. J.MAITHREYI, I Additional Special Judge for trial of CBI Cases, Hyderabad.	Principal Special Judge for trial of CBI Cases, Hyderabad.
4.	SRI G.V.MAHESH NATH, II Additional Senior Civil Judge - cum - II Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.

5.	SMT. A.KANCHANA REDDY, XVII Additional Judge, City Civil Court, Hyderabad.	XVIII Additional Judge, City Civil Court, Hyderabad.
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The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the conference.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said conference, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

NOTE: The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the conference at Judicial Academy, Ahmedabad.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad
5. The Metropolitan Sessions Judge, Hyderabad
6. The Principal Special Judge for trial of CBI Cases, Hyderabad
7. The Principal District And Sessions Judges:
 - a) Ranga Reddy District b) Medchal-Malkajgiri
8. The Pay and Accounts Officer, Hyderabad.
9. The District Treasury officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad
10. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District
11. **THE SECTION OFFICERS:**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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